

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3901**  
ANSWERED ON 27<sup>TH</sup> MARCH, 2026

**PRODUCTION LINKED INCENTIVE SCHEME FOR FOOD PROCESSING  
INDUSTRY**

**3901 # SHRI MITHLESH KUMAR:**

**SHRI ASHOKRAO SHANKARRAO CHAVAN:**

**SMT. KIRAN CHOUDHRY:**

**SHRI TEJVEER SINGH:**

**SHRI NARHARI AMIN:**

**SHRI JAGGESH:**

**SHRI SADANAND MHALU SHET TANAVADE:**

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

(a) the number of companies approved under the Production Linked Incentive (PLI) Scheme for Food Processing Industry and incentives disbursed during the last three years, year-wise;

(b) the sector-wise distribution of beneficiaries under the scheme;

(c) the details of investment commitments and employment generated by participating companies; and

(d) whether any review has been conducted regarding the scheme's contribution to value addition and exports in the food processing sector, if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SHRI RAVNEET SINGH)

**(a):** Under the Production Linked Incentive Scheme for Food Processing Industries (PLISFPI), 168 applications have been approved as on 31.12.2025. Further, incentive disbursed during the last three years is as under:

<b>Financial Year</b>	<b>Incentive Disbursed (₹ in crore)</b>
2022-23	486.79
2023-24	586.65
2024-25	448.37

**(b):** The sector-wise number of beneficiaries/applications approved under the PLISFPI scheme as on 31.12.2025 is as under:

Sl. No.	Category	Sector	No. of approvals	Total
1	Category – I	RTE/RTC	12	51
		F&V	26	
		Marine	09	
		Mozzarella Cheese	04	
2	Category –II	Innovative	2	15
		Organic	13	
3	Category –III	B&M	73	73
4	PLI Scheme for Millet-Based Products (PLISMBP)	Large Entities	8	29
		MSME	21	
<b>Total</b>			<b>168</b>	<b>168</b>

(c): Investment committed by the approved applicants under the scheme is Rs. 7,722 crore. About 3.29 lakh both direct and indirect employment have been generated by the approved applicants under the scheme.

(d): The Ministry of Food Processing Industries regularly reviews the implementation of the scheme. The scheme has contributed to expansion of food processing capacity, adoption of advanced processing and packaging technologies, strengthening of supply chains and import substitution. The incentives under the PLISFPI are admissible where the entire chain of manufacturing processes, including primary processing, of the food products applied for coverage under the scheme takes place in India, thereby promoting domestic value addition. The Scheme also provides support for branding and marketing abroad to enhance global visibility of Indian food products. Further, total export of agricultural processed food products approved under PLISFPI has increased with a CAGR of 13.23% as on 2024-25 with reference to 2019-20.

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